Regional Office: Bangalore –Anekal
2nd Floor "NISARGA BHAVAN"
7th 'D' Cross, Thimmaiah Road,
Sanegoravanahalli, Shivanagar
Bengaluru -560 010
Tel/Fax: 080 -23229538

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ: ಬೆಂಗಳೂರು – ಆನೇಕಲ್
2ನೇ ಮಹಡಿ, "ನಿಸರ್ಗ ಭವನ",
7ನೇ 'ಡಿ' ಅಡ್ಡ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಸಾಣೆಗೊರವನಹಳ್ಳಿ, ಶಿವನಗರ,
ಬೆಂಗಳೂರು - 560 010
ದೂರವಾಣಿ: 080- 23229538

ಕರ್ನಾಟಕ ರಾಜ್ಯ
ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

towards a cleaner Karnataka

No. KSPCB/RO-ANEKAL/BUJANGA.LAKE/2020-21/695 **Date: 30 JAN 2021**

To,

The Member Secretary,
Karnataka State Pollution Control Board,
Parisara Bhawan,
Bengaluru-1.

"Kind Attn: Law Officer, Legal Section"

KSPCB, Bangalore

Sir,

Sub: Submission of action taken report pertaining to the degradation of Bujangadasanahalli Lake, Jigani Hobli, Anekal Taluk– reg.

Ref: 1. Honorable NGT Principal Bench, New Delhi Order in Original application No.447/2019 on 31.07.2019.
2. Interim Order issued by Honorable NGT, Principal Bench, New Delhi in Original application No.447/2019 on 30.10.2019.
3. This Office letter No.544, dated: 11.11.2019
4. Proceedings of the meeting held on 12.12.2019 w.r.t Bujangadasanahalli lake, Sakalavara Village, Mantapa Panchayath, Jigani Hobli, Bangalore Urban Dist.
5. Board Office letter No.4736 dated: 30.11.2019.
6. Action Plan submitted by Christ Academy to this Office on 01.01.2020.
7. This Office Notice No.672, dated: 10.01.2020.
8. Action plan submitted by PDO, Gram Panchayath, Mantapa Village on 24.01.2020.
9. This Office Letter No.700, dated: 24.01.2020.
10. This Office letter No.172, dated: 10.07.2020.
11. Notice issued to PDO., Mantapa Gram Panchayath by this Office vide letter No.173 dated:10.07.2020.
12. Letter submitted by PDO., Mantapa Gram Panchayath on 21.07.2020.

****

In continuation to the action taken report submitted by this Office vide above cited reference (10) pertaining to the degradation of Bujangadasanahalli Lake, Jigani Hobli, Anekal Taluk following is submitted:

- PDO, Gram Panchayath, Mantapa Village had submitted the action plan to this Office on 24.01.2020 w.r.t the remedial action of Bujangadasanahalli lake and the same was forwarded to the Board Office vide above cited ref (9). Copies of action plan **was already submitted to Board Office vide T.O letter cited above at reference-10.** In the said action plan; PDO., Mantapa Gram Panchayath had stated that there is lack of

grants to implement the action plan and they will start the implementation within 120 days (i.e., 24.05.2020) if they obtain financial assistance from the cometent authority.

- However, they have not yet started the implementation of the action plan. In this regard this Office had issued the notice to PDO, Gram Panchayath, Manatapa vide ref (11). **Copy of the notice is enclosed as Ann-I.**
- PDO., Gram Panchayath, Manatapa has submitted the letter vide ref (12) again stating that there is lack of grant for implementing the action plan and in thisregard they have submitted the requisition to Taluk Panchayat and Zilla Panchayath. **Copy of the letter is enclosed as Ann-II.**
- The abstract of the analysis reports till March, 2020 **were already submitted to Board Office vide T.O letter cited above at reference-10.** Abstract of the analysis reports from April-2020 till November, 2020 is enclosed as **Ann-III.**
- Result of the analysis conforms to Class-D (Designated-Best-Use is Propagation of Wild life and Fisheries) of the Use based classification of surface waters in India by CPCB, NewDelhi except for the month of May-2020 which conforms to Class E (Irrigation, Industrial Cooling, Controlled Waste disposal).
- Further, the sample of the lake was not collected for the month of April-2020 due to the implementation of lockdown by the Government of India in view of COVID epidemic and the analysis reports of the lake water collected in December and January are awaited.

As of now there is no intrusion of industrial effluent to the lake as per recent observations. The analysis reports of the sample collected indicates the sewage intrusion to lake as the *E.Coli* concentration in the water exceeds the standard limit for drinking water which may be attributed to the entry of sewage/sullage form the nearby villages to the Lake.

In view of the above mentioned facts it is requested to call Secretary and Chief Engineer, Department of Minor Irrigation; CEO, Zilla Panchayath, Bangalore Urban District along with PDO, Gram Panchayath, Mantapa Village to attend the meeting at Board Office to discuss the implementation of action plan pertaining to prevent the degradation of Bujangadasanahalli Lake at the earliest and for taking further needful action in this regard as per the provisions of the Water Act, 1974.

This is submitted for your kind information and further needful.

Yours faithfully

Environmental Officer

Enclosure: As above

7th 'D' Cross, Thimmaiah Road,
Sanegoravanahalli, Shivanagar
Bengaluru -560 010
Tel/Fax: 080 -23229538

7ನೇ 'ಡಿ' ಅಡ್ಡ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಸಾಣೆಗೊರವನಹಳ್ಳಿ, ಶಿವನಗರ,
ಬೆಂಗಳೂರು - 560 010
ದೂರವಾಣಿ: 080- 23229538

ಕರ್ನಾಟಕ ರಾಜ್ಯ
ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

Ann-I

towards a cleaner Karnataka

ಸಂಖ್ಯೆ. ಕರಾಮಾನಿಮಂ/ಪ್ರಾ.ಕ ಆನೇಕಲ್/ಭು.ದಾ.ಕೆರೆ/2020-21/ 173 ದಿನಾಂಕ: 10 JUL 2020

//RPAD//

DESPATCHED

ಇವರಿಗೆ,

ಪಂಚಾಯತ್ ಅಭಿವೃದ್ಧಿ ಅಧಿಕಾರಿ
ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯತ್,
ಜಿಗಣಿ ಹೋಬಳಿ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು,
ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಗೆ ತ್ಯಾಜ್ಯ ನೀರು ಸೇರುತ್ತಿರುವ ಕುರಿತ ದೂರಿನ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ:
1. ಮಾನ್ಯ ಎನ್.ಜಿ.ಟಿ, ನವದೆಹಲಿ ಇವರು ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಯ ಕುರಿತಂತೆ ಅರ್ಜಿ ಸಂಖ್ಯೆ: 447/2019 ರಲ್ಲಿ ನೀಡಿರುವ ಆದೇಶ ದಿನಾಂಕ:31.07.2019.
2. ಶ್ರೀ.ವಿಜಯಕುಮಾರ್, ಮಾಧವಿ ಫಾರ್ಮ್ಸ್, ಸಕಲವಾರ ಗ್ರಾಮ, ಜಿಗಣಿ ಹೋಬಳಿ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ ಇವರು ದಿನಾಂಕ:20.09.2019 ರಂದು ದೂರವಾಣಿ ಮುಖಾಂತರ ನೀಡಿದ ದೂರು.
3. ಈ ಕಛೇರಿಯ ಸಹಾಯಕ ಪರಿಸರ ಅಧಿಕಾರಿಯ ಪರಿವೀಕ್ಷಣಾ ದಿನಾಂಕ:21.09.2019
4. ಈ ಕಛೇರಿಯ ನೋಟೀಸ್ ಸಂಖ್ಯೆ: 465 ದಿನಾಂಕ: 01.10.2019
5. ಮಾನ್ಯ ಎನ್.ಜಿ.ಟಿ, ನವದೆಹಲಿ ಇವರು ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಯ ಕುರಿತಂತೆ ಅರ್ಜಿ ಸಂಖ್ಯೆ: 447/2019 ರಲ್ಲಿ ನೀಡಿರುವ ಮಧ್ಯಂತರ ಆದೇಶ ದಿನಾಂಕ:30.10.2019.
6. ತಮ್ಮ ಕಛೇರಿ ಪತ್ರ ದಿನಾಂಕ: 25.11.2019.
7. ಸದರಿ ದೂರಿನ ಕುರಿತಂತೆ ದಿನಾಂಕ:12.12.2019 ರಂದು ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿ, ಬೆಂಗಳೂರು (ದಕ್ಷಿಣ) ಇವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ಮೆ.ಕ್ರೈಸ್ಟ್ ಅಕಾಡೆಮಿ, ಹುಲ್ಲಹಳ್ಳಿ, ಜಿಗಣಿ ಹೋಬಳಿ, ಆನೇಕಲ್ ತಾ. ಇಲ್ಲಿ ನಡೆದ ಸಭೆಯ ನಡವಳಿಗಳು.
8. ಈ ಕಛೇರಿಯ ನೋಟೀಸ್ ಸಂಖ್ಯೆ: 672 ದಿನಾಂಕ: 10.01.2020.
9. ತಮ್ಮ ಕಛೇರಿಯ ಕ್ರಿಯಾ ಯೋಜನೆಯ ವರದಿಯನ್ನು ಈ ಕಛೇರಿಗೆ ಸಲ್ಲಿಸಿರುವ ದಿನಾಂಕ: 24.01.2020.
10. ಈ ಕಛೇರಿಯ ಅಧಿಕಾರಿಗಳು ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಯನ್ನು ಪರಿವೀಕ್ಷಿಸಿದ ದಿನಾಂಕ:08.07.2020.

****

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಸಿ.ಕೆ.ಪಾಳ್ಯ ಹಾಗೂ ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯತ್ ವ್ಯಾಪ್ತಿಯ ಇನ್ನಿತರ ಗ್ರಾಮಗಳಿಂದ ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಗೆ ಶುದ್ಧೀಕರಿಸದ ರೊಚ್ಚು ನೀರು ಸೇರ್ಪಡೆಯಾಗುತ್ತಿರುವ ಕುರಿತಂತೆ ಕ್ರಮ ಕೈಗೊಳ್ಳುವ ಸಲುವಾಗಿ ದಿನಾಂಕ:12.12.2019 ರಂದು ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿ, ಬೆಂಗಳೂರು (ದಕ್ಷಿಣ) ಇವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ಮೆ.ಕ್ರೈಸ್ಟ್ ಅಕಾಡೆಮಿ, ಹುಲ್ಲಹಳ್ಳಿ, ಜಿಗಣಿ ಹೋಬಳಿ, ಆನೇಕಲ್ ತಾ. ಇಲ್ಲಿ ಸಭೆಯನ್ನು ನಡೆಸಲಾಯಿತು. ಸದರಿ ಸಭೆಯಲ್ಲಿ ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಯ ಮಾಲಿನ್ಯ ತಡೆಗಟ್ಟಲು ಸಮಗ್ರವಾದ ಕ್ರಿಯಾ ಯೋಜನೆ ತಯಾರಿಸಿ ಮಾನ್ಯ ಎನ್.ಜಿ.ಟಿ, ನವದೆಹಲಿ ಇವರಿಗೆ ಸಲ್ಲಿಸಲು ಅನುವಾಗುವಂತೆ ದಿನಾಂಕ:31.12.2019 ರೊಳಗಾಗಿ ಸಲ್ಲಿಸಲು ಸೂಚಿಸಲಾಗಿತ್ತು. ಅದರಂತೆ ತಾವು ಈ ಕಛೇರಿಯು ಉಲ್ಲೇಖ (8) ರಂತೆ ನೀಡಿದ್ದ ನೋಟೀಸ್ ಗೆ ತಮ್ಮ ಕಛೇರಿಯಿಂದ ಪ್ರತ್ಯುತ್ತರವಾಗಿ ಕ್ರಿಯಾ ಯೋಜನೆಯ ವರದಿಯನ್ನು ಉಲ್ಲೇಖ (9) ರಂತೆ ದಿನಾಂಕ: 24.01.2020 ರಂದು ಈ ಕಛೇರಿಯಲ್ಲಿ ಸ್ವೀಕೃತಗೊಂಡಿರುತ್ತದೆ.

ಮುಂದುವರಿದಂತೆ, ತಾವು ಸಲ್ಲಿಸಿರುವ ಕ್ರಿಯಾ ಯೋಜನೆಯ ವರದಿಯ ಪ್ರಕಾರ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ತಯಾರಿಸಲು ಅಂದಾಜು ಮೊತ್ತ ರೂ. 50,00,000/- ವೆಚ್ಚ ತಗಲುವ ಮತ್ತು ಗ್ರಾಮ ಪಂಚಾಯಿತಿಯಲ್ಲಿ ಸಾಕಷ್ಟು ಮೊತ್ತವು ಲಭ್ಯವಿರುವುದಿಲ್ಲವಾಗಿ ತಿಳಿಸಿದ್ದು ಸದರಿ ಮೊತ್ತದ ಹಣಕಾಸು ಹೊಂದಾಣಿಕೆಗೆ ಸಂಪನ್ಮೂಲ ಕ್ರೋಢೀಕರಣಕ್ಕಾಗಿ ಆನೇಕಲ್ ತಾಲ್ಲೂಕು ಪಂಚಾಯಿತಿ, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲಾ ಪಂಚಾಯಿತಿ, ಮಾನ್ಯ ಶಾಸಕರ ಅನುದಾನ ಹಾಗೂ ಮಾನ್ಯ ಸಂಸದರ

ಅನುದಾನಕ್ಕಾಗಿ ಕೋರಿಕೊಳ್ಳುವುದರ ಮೂಲಕ ತಗಲುವ ಅಂದಾಜು ವೆಚ್ಚವನ್ನು ಕ್ರೋಢೀಕರಿಸಿ ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಯ ಮಾಲಿನ್ಯ ತಡೆಗಟ್ಟಲು 120 ದಿನಗಳ ಕಾಲಾವಕಾಶವನ್ನು ತಮ್ಮ ಕ್ರಿಯಾ ಯೋಜನೆಯ ವರದಿಯಲ್ಲಿ ತಿಳಿಸಿರುತ್ತೀರಿ.

ಈ ಕಛೇರಿಯ ಅಧಿಕಾರಿಗಳು ದಿನಾಂಕ: 08.07.2020 ರಂದು ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಯನ್ನು ಪರಿವೀಕ್ಷಿಸಿದ ಸಂದರ್ಭದಲ್ಲಿ ಸಿ.ಕೆ ಪಾಳ್ಯ ಮತ್ತು ಹುಲ್ಲಹಳ್ಳಿ ಗ್ರಾಮದ ತ್ಯಾಜ್ಯ ನೀರು/ಗ್ರಾಮಸಾರವು ಸದರಿ ಕೆರೆಗೆ ಸೇರಿ ಮಾಲಿನ್ಯ ಉಂಟಾಗುತ್ತಿರುವುದು ಕಂಡುಬಂದಿರುತ್ತದೆ. ಹಾಗಾಗಿ ತಾವು ಕೋರಿರುವ 120 ದಿನಗಳ ಕಾಲಾವಕಾಶ ಮೀರಿದ್ದು ತಮ್ಮ ಕಛೇರಿಯಿಂದ ಇದಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ತಾವು ತೆಗೆದುಕೊಂಡಿರುವ ಕ್ರಮದ ವರದಿಯನ್ನು ಈ ಕಛೇರಿಗೆ 15 ದಿನಗಳೊಳಗಾಗಿ ಸಲ್ಲಿಸದಿದ್ದಲ್ಲಿ ತಮ್ಮ ವಿರುದ್ಧ ಸೂಕ್ತ ಕ್ರಮ ಕೈಗೊಳ್ಳಲು ಮಂಡಳಿಗೆ ಶಿಫಾರಸ್ಸು ಮಾಡಲಾಗುವುದೆಂದು ಈ ಮೂಲಕ ತಿಳಿಸಲಾಗಿದೆ.

ಸಹಿ/-
ಪರಿಸರ ಅಧಿಕಾರಿ

ಪ್ರತಿಯನ್ನು: 1. ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಕ.ರಾ.ಮಾನಿ.ಮಂಡಳಿ ಇವರ ಮಾಹಿತಿಗಾಗಿ
2. ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿಗಳು, ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ಘಟಕ ಇವರ ಮಾಹಿತಿಗಾಗಿ
3. ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿಗಳು,ಬೆಂಗಳೂರು (ದಕ್ಷಿಣ) ಇವರ ಮಾಹಿತಿಗಾಗಿ

ಪರಿಸರ ಅಧಿಕಾರಿ
13/07

Ann-II

ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯಿತಿ ಕಾರ್ಯಾಲಯ

ಜಿಗಣಿ ಹೋಬಳಿ ಆನೇಕಲ್ ತಾಲ್ಲೂಕು,ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ

ಮಂ.ಗ್ರಾ.ಪಂ. 12/20-21 ದಿ. 08/07/2020

ರವರಿಗೆ

ಪರಿಸರ ಅಧಿಕಾರಿಗಳು

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

ಶಿವನಗರ, ಬೆಂಗಳೂರು 560010

ಮಾನ್ಯರೆ,

ವಿಷಯ:- ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಗೆ ತ್ಯಾಜ್ಯ ನೀರು ಸೇರುತ್ತಿರುವ ಕುರಿತ ದೂರಿನ ಬಗ್ಗೆ ವಿವರಣೆ.

ಉಲ್ಲೇಖ:- ಮಾನ್ಯ ಎನ್.ಜಿ.ಟಿ ನವದೆಹಲಿ ಅವರು ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆ ಕುರಿತಂತೆ ಅರ್ಜಿ ಸಂಖ್ಯೆ:447/2019.

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಸಿ ಕೆ ಪಾಳ್ಯ ಹಾಗೂ ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯಿತಿ ವ್ಯಾಪ್ತಿಯ ಇನ್ನಿತರ ಗ್ರಾಮಗಳಿಂದ ಕೆರೆಗೆ ಶುದ್ಧಿಕರಿಸದ ರೊಚ್ಚು ನೀರು ಸೇರ್ಪಡೆಯಾಗುತ್ತಿರುವ ಬಗ್ಗೆ ನೋಟೀಸ್ ಜಾರಿ ಮಾಡಿ ಉಲ್ಲೇಖ(1) ರಲ್ಲಿ ತಿಳಿಸಿರುವಂತೆ ಅರ್ಜಿ ಸಂಖ್ಯೆ:447/2019 ರಲ್ಲಿ ನೀಡಿರುವ ದೂರು ನ್ಯಾಯಾಲಯದಲ್ಲಿ ನೀಡಿದ್ದು ತೆಗೆದುಕೊಂಡಿರುವ ಕ್ರಮದ ಬಗ್ಗೆ ವಿವರಣೆ ಈ ರೀತಿ ಇರುತ್ತದೆ.

ಕೆರೆಗೆ ಶುದ್ಧಿಕರಿಸದ ರೊಚ್ಚೆ ನೀರು ಸೇರ್ಪಡೆಗೊಳ್ಳುತ್ತಿರುತ್ತದೆ ಸಮರ್ಪಕವಾಗಿ ತಡೆಗಟ್ಟಲು **Dewat System Low Cost treatment and stabilization pond** ಮಾಡಲು ಸಾಕಷ್ಟು ಅನುದಾನ ಬೇಕಿರುತ್ತದೆ. ಆದರೆ ಗ್ರಾಮ ಪಂಚಾಯಿತಿಯಲ್ಲಿ ಅನುದಾನದ ಕೊರತೆ ಇದ್ದು ಅನುದಾನಕ್ಕಾಗಿ ತಾಲ್ಲೂಕು ಪಂಚಾಯಿತಿ & ಜಿಲ್ಲಾ ಪಂಚಾಯಿತಿಗೆ ಬೇಡಿಕೆ ಸಲ್ಲಿಸಲಾಗಿದೆ. ಮತ್ತು ಅಕ್ಕ ಪಕ್ಕದ ಗ್ರಾಮಗಳಿಗೆ ಕೆರೆಗೆ ರೊಚ್ಚು ನೀರು ಬಿಡದ ಹಾಗೆ ಕ್ರಮ ಕೈಗೊಳ್ಳಲಾಗಿದೆ. ಕಾರ್ಖಾನೆಗಳಿಗೆ ಮತ್ತು ವಸತಿ ಸಮುಚ್ಛಯಗಳ ಮಾಲೀಕರಿಗೆ ತಿಳಿಸಿ ಪತ್ರ ರವಾನಿಸಲಾಗಿದೆ. ಸದರಿ ಕೆರೆಯನ್ನು ಮೀನುಗಾರಿಕೆ ಇಲಾಖೆಯು ಗ್ರಾಮ ಪಂಚಾಯಿತಿ ಗಮನಕ್ಕೆ ಬಾರದೆ ಪ್ರತಿ ವರ್ಷ 1,80,000/- ರೂ ಗಳಂತೆ 5 ವರ್ಷಗಳ ವರೆಗೆ ಗುತ್ತಿಗೆ ನೀಡಿರುತ್ತಾರೆ. ಕೆರೆಯಲ್ಲಿ ಮೀನುಗಳು ಸತ್ತು ಹೋಗಿರುವ ಪ್ರಯುಕ್ತ ಕೆರೆಯು ಮಾಲಿನ್ಯಗೊಂಡು ಕೂಡ ಹಾಳಾಗುತ್ತಿರುತ್ತದೆ.

ಗ್ರಾಮ ಪಂಚಾಯಿತಿ ವತಿಯಿಂದ ಸಾಧ್ಯವಾದಷ್ಟು ತಿಳುವಳಿಕೆಗಳನ್ನು ಸಂಬಂಧಪಟ್ಟವರಿಗೆ ತಿಳಿಸಲಾಗಿರುತ್ತದೆ ಎಂದು ಈ ಮೂಲಕ ಘನ ನ್ಯಾಯಾಲಯಕ್ಕೆ ನಿವೇದನೆ ಮಾಡಿಕೊಳ್ಳಲಾಗಿದೆ.

ಪಂಚಾಯಿತಿ ಅಭಿವೃದ್ಧಿ ಅಧಿಕಾರಿ

ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯಿತಿ

ಆನೇಕಲ್ ತಾಲ್ಲೂಕು

Ann-IV

Abstract of analysis report of water samples collected from Bhujangadasanahalli Lake (April-2020 -Nov-2020)

Sl. No.	Parameter Analyses	Unit	Water Quality Criteria					Sample No.	Sample No.	Sample No.	Sample No.	Sample No.	Sample No.	Sample No.	Sample No.
			A	B	C	D	E		W-3381	W-134	W-252	W-483	W-1565	W-1850	W-2186
								Apr-20	**May-20**	**Jun-20**	**Jul-20**	**Aug-20**	**Sep-20**	**Oct-20**	**Nov-20**
1	pH @25° C	-	**6.5-8.5**	**6.5-8.5**	**6.0-9.0**	**6.5-8.5**	**6.0-8.5**	*Unable to collect the sample Due to Covid-19 Lock down*	6.75	7.49	7.04	7.33	6.7	6.4	6.1
2	Conductivity @25° C	µs/cm	-	-	-	-	**2250**		460	499	365	430	724	409	330
3	Dissolved Oxygen	mg/L	**6**	**5**	**4**	**4**	-		2.5	4.5	4.5	5.3	4.8	5.6	4
4	Biochemical Oxygen Demand (3 days @27° C)	mg/L	**2**	**3**	**3**	-	-		11	7	5	5	8	7	3.3
5	Total Coliform	MPN/100ml	**50**	**500**	**5000**	-	-		16000	5400	160000	16000	35000	9200	16000
6	Free Ammonia as N	mg/L	-	-	-	**12**	-		0.0014	0.0006	0.002	0.002	0.0004	0.0009	0.0001
7	Boron as B	mg/L	-	-	-	-	**2**		BDL	BDL	BDL	BDL	BDL	BDL	BDL
8	Sodium Absorption Ratio	-	-	-	-	-	**26**		0.25	2.84	2.67	1.32	2.5	2.3	1.645
9	Total Kjeldhal Nitrogen as N	mg/L	-	-	-	-	-		0.33	0.0442	-	-	-	-	-
10	Total Phosphorous	mg/L	-	-	-	-	-		0.11	0.1	0.013	BDL	0.12	0.07	0.039
INFERENCE									**E**	**D**	**D**	**D**	**D**	**D**	**D**

Sd/-
ENVIRONMENTAL OFFICER

ಫ್ಯಾಕ್ಸ್/Fax : 080-25586321
ಈಮೇಲ್/E-mail : ho@kspcb.gov.in
ವೆಬ್‌ಸೈಟ್/Website : http://kspcb.gov.in

25581383, 25589112
25588151, 25588270
25588142, 25586520

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
Karnataka State Pollution Control Board
"ಪರಿಸರ ಭವನ", 1 ರಿಂದ 5ನೇ ಮಹಡಿಗಳು, ನಂ. 49, ಚರ್ಚ್ ಸ್ಟ್ರೀಟ್, ಬೆಂಗಳೂರು - 560 001, ಕರ್ನಾಟಕ, ಭಾರತ
"Parisara Bhavana", 1st to 5th Floor, # 49, Church Street, Bengaluru - 560 001, Karnataka, INDIA

// BY RPAD //

No.PCB/WMC/3328/LKS/2020 - 326

Date: 03 FEB 2021

ರವಾನಿಸಲಾಗಿದೆ

To,
The Secretary,
Minor Irrigation,
2nd& 3rd Floor,
VikasaSoudha,
Bangalore-560001

Sir,

Sub: Implementation of Action Plan to prevent Pollution of Bujangadasanahallilake, Mantapa Gram Panchayath, JiganiHobli, Anekal Taluk, Bengaluru Urban District-reg.,

Ref: (1) Hon'ble NGT Principal Bench, New Delhi order in OA No.447/2019 on 31-07-2019
(2) Proceedings of the meeting held on 17-08-2019
(3) Interim Order issued by hon'ble NGT Principal Bench, New Delhi order in OA No.447/2019 on 30-10-2019
(4) Proceedings of the meeting held on 12-12-2019 by the Senior Environmental Officer- Bangalore South, KSPCB
(5) Action plan submitted by PDO, Gram Panchayath, Mantapa Village on 24-01-2020
(6) Notice No.173, issued to PDO, Mantapa Gram panchayath on 10-07-2020 by the Regional Officer, Anekal, KSPCB
(7) Letter Submitted by PDO, MantapaGrampanchayath on 21-07-2020
(8) Letter of Regional Officer,Anekal, KSPCB dated: 30-01-2021

****

With reference to the order ofhon'ble NGT Principal Bench, New Delhi, in OA No.447/2019 in respect of remedial action of Bujangadasanahalli lake, Mantapa Gram Panchayath, JiganiHobli, Anekal Taluk, Bengaluru Urban District, the PanchayathDevelopemnt officer (PDO), Mantapa Gram Panchayath has submitted an action plan to the Board as per the meeting held on 12.12.2019 by the Regional Senior Environmental Officer, Bangalore South, KSPCB. In the said action plan it has been

informed that there is lack of grants to implement the action plan and would start the implementation immediately on obtaining financial assistance from the competent authority.

In this regard, it is to be mentioned here that the Regional Officer, Anekal, KSPCB has informed that there is no intrusion of industrial effluent to the lake but there is entry of sewage/sullage from the nearby villages to the lake.

Further, the restoration of waterbodies is being monitored regularly by the National mission for clean Ganga and also there is OA 449/2019 in the hon'ble NGT Principal Bench, New Delhi. Hence, you are requested to take measures at your end in order to prevent the pollution of Bujangadasanahallilake by providing Sewage treatment plant at the earliest. Early reply is solicited.

Yours Sincerely,

Sd/-

Member Secretary

Copy to:

1. The Chief Engineer,Office of Chief Engineer, Minor Irrigation (South), KPWD Building, K.R.Circle, Nrupathunga Rd, AmbedkarVeedhi, Sampangi Rama Nagar, Bengaluru -560001
2. The Regional Senior Environmental Officer, Bangalore South, KSPCB, for information and necessary action
3. The Regional Officer, Anekal, KSPCB for information and necessary action.

o/c **Member Secretary**